

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1331/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: Satyaprakash Aggarwal & Ors.

V/s.

Vistar Metal Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Bhushan B. Chavan,	Advocate	
	Dikshat mehra,		
	Pooja Vasandani i/b Rajani Associates		
	for corporate debtor a/w		
	Mr. Mani Rani, Director of Vistar		
	metals		

pooja - J.V

ORDER

CP No. 1331/I&BP/NCLT/MB/MAH/2017

Counsel for the Petitioner as well as the Corporate Debtor are present.

On hearing the submissions of either sides, orders reserved.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)